

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 9293/2018

GHANSHYAM DUBEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

SLP(C) No. 27345/2018 (XI)

Date : 08-02-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Umesh Dubey,Adv.
Mr. Manoj K. Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete upon both the common respondents in both matters but no one has entered appearance on their behalf. Viewed thus, the matters be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB